

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 25-09-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 100304/2016	The Jammu and Kashmir Bank Ltd. Vs 1.Mohammad Rafiq S/o. Mohammad Shafi 2.Kabir Hussain S/o.Mohammad Alam	Ex-parte evidence
2	SUMMARY CIVIL SUIT 100776/2017	M/s. Hrison Pharmachem Pvt Ltd Vs M/s. Nikisha Chemicals Pvt Ltd	Ex-parte evidence
3	SUMMARY CIVIL SUIT 100097/2018	State Bank of India Vs 1. Arafins Creation 2. Salim Ahmed Shaikh 3. Nilofer Salim Shaikh	Ex-parte evidence
4	SUMMARY CIVIL SUIT 100820/2018	The Western India Genuine Ghee Co. Pvt Ltd Vs 1. Shreenath Enterprises 2. Mr. Prashant Upadhyay	Ex-parte evidence
5	SUMMARY CIVIL SUIT 101098/2018	Fortune Finance Vs M/s. Italian Design Bagage Pvt Ltd	Ex-parte evidence
6	SUMMARY CIVIL SUIT 101100/2018	Rishiroop Limited Vs Shiv Shankar Rubber Products	Ex-parte evidence
7	SUMMARY CIVIL SUIT 101378/2018	Corporation Bank Vs Vajir Shabbir Mujawar	Ex-parte evidence
8	SUMMARY CIVIL SUIT 101380/2018	Corporation Bank Vs Istafa Khan	Ex-parte evidence

9	SUMMARY CIVIL SUIT 101384/2018	M/s. Jindal Stainless (Hisar) Ltd Vs M/s. Sanghvi International	Ex-parte evidence
10	SUMMARY CIVIL SUIT 100009/2019	Corporation Bank Vs Mr. Balamurugan Ramdas Nadar	Ex-parte evidence